to be set up in the country under EOU ischeme for the benefit of medium and small scale enterprises;

(b) if so, the names, and details of such firojects and tentative cost of each of them;

(c) whether the Indian Institute of Foreign Trade also prepares project reports on such project; if so, what are the details thereof;

(d) what would be the source of supply of imported machinery and raw materials for projects referred to above; and

(e) what facilities/assistance Indian Institute of Foreign Trade will extend for the successful implementation of EOU Scheme for small and medium sectors?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) No, Sir. Howevdr. the Institute had carried out a study in 1986 on various policy aspects of the 100 per cent EOU Scheme with a view to improving its efficacy.'

(b) Does not arise.

(c) to (e) The Institute does not prepare project Reports or provide facilities and assistance "by itself. It can, however, be engaged on specific assignments by parties for the preparation of project reports, identification of sources of supply of machinery and raw material and other specific purposes.

## Anti Indialspying activities by officers of banks of credit and commerce international

3086. SHRI N. E. BALRAM: Will the Ministefr of FINANCE be pleased to state:

(a) whether the CBI has been asked to look into the activities of some officers of the Bank of Credit & Commerce International posted at its office in Bombay for. their anti-Indialspying activities; and

(b) if so, what are the details' thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AF-FAIRS IN THE MINISTRY OF FIN-ANCE (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does ot arise.

## Setting up of new courts in the, country

3087. N. E. BALRAM: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) what criteria is being adopted in setting up new courts in the country and ■to fix the number of judges in these courts;

(b) whether Government are considering a proposal to bring out necessary changes in the Constitution to set up new courts and appoint judges in proportion to the increase in population; aaid

(c) whether the Law Commission has recently received any suggestions in this regard; if so, what are the details?

THE MINISTER OF LAW AND JUS-TICE (SHRI B. SHANKARANAND): (a) No criteria have been laid down for setting up new courts at various levels.

(b) No, Sir.

(ci) The Law Commission in its 120th Report on 'Manpower Planning in Judiciary—A Blueprint' has recommended increasing the strength of Judicial Officers in the country to atleast 50 Judges per million population.

## Projects concerning modernisation of mill under NTC (WBABOD, Ltd. Undertake during the VIIIth Plan

3088. PROF. SOURBNDRA BHAT-TACHARJEE: Will the Minister of TEXTILES be pleased to state:

(a) what are the details of the projects concerning modernisation of mills under the National Textile Corporation. (WBABO) Limited undertaken during the Seventh Plan period and what are the ongoing (report of the same with comparative details along with respective investment pattern in other subsidiary; corporations of the NTC Limited;

(b) what are the details of investment Jor modernisation schemes to be undertaken during the Eighth Plan period for each of the subsidiary corporations;

(c) whether it is a fact that Government are facing difficulties in finding proper personnel for postings in these corporations and which is one of the main causes for major losses;

(d) if so, what are the details thereof; and

'(e) what action is'being taken to improve the situation pertaining to proper personnel management, investment and modernisation to reduce losses in the sector?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILE (KUMARI SAROJ KHAPARDE): (a) Due to resource constraints, a Plan outlay of Rs. 117 crores was approved in respect of nationalised mills of NTC towards implementation of schemes to meet statutory requirements and for labour rationalisation. An amount of Rs. 75 crores was to be spent to meet statutory requirements and Rs, 42 crores for labour rationalisation, leaving no amount for modernisation. However, in order to make its mills viable, NTC proposes to implement modernisation, on a selective basis with the help of institutional finance. So far modernisation schemes in respect of 32 selective mills under NTC (APKK&M) Ltd., NTC (TN&P) Ltd., NTC (S.M.) Ltd. NTC (M.N. Ltd. and NTC (U.P.) Ltd. have been submitted to IDBI/IFCL As regards modernisation of mills under NTC (WBABO) Ltd., a study is being made by the consultants and their cases would also be submitted IDBI/FCI on receipt of the same.

(b) National Textile Corporation has submitted a proposal for modernisation of its texile mills, envisaging an outlay of Rs. 523.76 crores, for the 8th Five Year Plan period. The 8th Plan pro: posals in respect of mills have not been finalised so far by the Government.

(c) No, Sir,

(d) Does not arise.

(e) Action is being taken to fill up the Board level vacancies, as and when they arise, NTC proposes to implement modernisation schemes, in selective mills, with the help of Institutional Finance. Further, the. performance of NTC is reviewed by the Government from time to time and effective measures taken to improve their performance.

## Import of edible oil by the STC

3089. PROF. SOURENDRA BHAT-TACHARIEE: Will the Minister of COMMERCE be pleased'to state:

(a) the quantum of edible oil imported by the State Trading Corporation during the last two years;

(b) whether it is a fact that a portion of such stored edible oil has become unfit for human consumption;

(c) if so, what are the details in this regard; and

(d) the details of the amount spent by STC for its import the name of the countries from which imports have been made and the details of Indian importers?

THE ER MINISTER OF COMMERCE

(SHRI DINESH SINGH), (a) and (d) Quantity and CXF value of edible oil imported by STC during the years 1987—• 89 and 1988-89 are as follows:—

Financial Year	Quantity (Lakh MT)	CIF Value (Rs. crores)
1987-88. 1988-89 •.	19.67	947 765 "
	10.89	

Imports were made from USA, Brazil, Argentina, Canada, Malaysia, Indonesia and Europe by STC only.